


**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 14<sup>th</sup> February, 2025

No. HCM/1/96-BENCH/ *2678* : Upon shortening of earn leave of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, it is informed to all learned members of the Bar and litigants that Her Ladyship will resume normal Court sitting w.e.f. 17.02.2025 (Monday).


By Order etc.

  
**(KH. AJIT SINGH)  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

Endt. No. HCM/1/96-BENCH/ *2679-97* , Imphal, the 14<sup>th</sup> February, 2025

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Chairman, Bar Council of Manipur.
7. The Registrar General, High Court of Manipur.
8. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
9. The Government Advocates, Government of Manipur.
10. The Deputy Solicitor General of India, High Court of Manipur.
11. The President, High Court Bar Association, Manipur.
12. The President, AMBA, Manipur.
13. All the Joint Registrars, High Court of Manipur.
14. All the Deputy Registrars, Language Officer, High Court of Manipur.
15. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
16. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.

  
**REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

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